

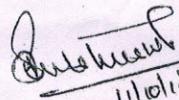
No. : NGT(PB)/3/JUDICIAL/2014/879
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 11.10.2018

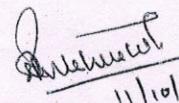
OFFICE ORDER

Take notice that Item No. 1 i.e. M.A. No. 1461/2018 in O.A. No. 392/2016 titled as H. A. Kishor Kumar Vs. Union of India listed in Court No. 2 at 02.30 PM today the 11th October, 2018 stands adjourned for 1st November, 2018.


11/10/18
Registrar General
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. PA to Dy. Registrar (Admin)
5. PA to Dy. Registrar (Judicial)
6. Court Masters
7. Bar Association of NGT
- ✓ 8. Website of NGT
9. Computer Incharge
10. Notice Board
11. M.J.M. R.S. Rathore
12. M.J.M. S.P. Wangdi
13. M.J.M. Jawad Rahim
14. M.J.M. S.S. Gabsyal
15. M.J.M. Nagin Nandla.


11/10/18
Registrar General
National Green Tribunal

